

(Rs. Crore)

Year	Amount Sanctioned
1993-94	414.3
1994-95	649.6
1995-96	1212.9
April 1996 - June 1996	9.5

However, in accordance with the practices and usages customary amongst banks and in conformity with provisions of statutes governing public sector banks and financial institutions as also the provisions of Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983, the unit-wise details cannot be divulged.

(d) No, Sir. IDBI has reported that there have been no irregularities in the sanction of financial assistance by IDBI to the entrepreneurs in NCT of Delhi.

(e) Does not arise.

[English]

Vacant Posts in B.I.F.R.

2012. SHRI KRISHAN LAL SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether two top posts of Chairman and Secretary are presently lying vacant in Board for Industrial and Financial Reconstruction (B.I.F.R.).

(b) if so, the date since when these are vacant together with the reasons therefor; and

(c) the time by which these posts are likely to be filled up?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The post of Chairman, Board for Industrial and Financial Reconstruction (BIFR) fell vacant on 6th May, 1996 on retirement (on attaining the age of superannuation) of Shri R.R. Gupta, the then Chairman, BIFR.

In terms of the provisions of Section 6(5) of the Sick Industrial Companies (Special Provisions) Act, 1985, Government have authorised Shri M.M.S. Srivastava, Member, BIFR to act as Chairman, BIFR with effect from 11th June, 1996 and upto appointment of a regular Chairman. The post of Secretary, BIFR is vacant since 12th September, 1995. The competent authority has approved appointment of an officer to this post but he is yet to assume charge.

World Bank Loan Cooperative Sector

2013. SHRI RAMASHRAYA PRASAD SINGH :
SHRIMATI SHEELA GAUTAM :
SHRI RAMESHWAR PATIDAR :

Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank is financing the cooperative sector in the country;

(b) if so, the details thereof, State-wise; and

(c) the amount released for the purpose during the last three years?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) :

(a) No Sir. There is no ongoing project in Cooperative Sector with World Bank assistance.

(b) Does not arise.

(c) The World Bank aided National Dairy-II Project, with a total assistance of US \$ 360.0 million closed on 31.12.95. It was a central sector project, designed to support the Operation Flood-III programme of NDDB, with the objective of strengthening milk cooperatives in the country at state, district and village levels. The amount utilised for this purpose in 1993-94, 1994-95 and 1995-96 are US \$ 51.7 million, 37.3 million and 0.622 million respectively.

National Renewal Fund

2014. SHRI SANAT MEHTA :
SHRI VISHVESHWAR BHAGAT :

Will the Minister of INDUSTRY be pleased to state:

(a) the amount allocated to National Renewal Fund since its formation;

(b) the areas in which this allocation was spent during the last three years, undertaking-wise;

(c) whether a scheme was recommended by committee of NAF and same was not approved by the Union Government; and

(d) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The National Renewal Fund was set up in February, 1992. During the years 1992-93 to 1995-96, a sum of Rs.1769.66 crores has been transferred to the National Renewal Fund.

(b) The assistance from the National Renewal Fund has been provided for implementation of Voluntary Retirement Scheme in Central Public Sector Undertakings, including investment in central public enterprises of Ministry of Textiles and for implementation of the scheme of counselling, retraining and redeployment of rationalised workers. Undertaking-wise details of expenditure, as available upto the year 1994-95 are given in the attached statement.

(c) and (d). The National Renewal Fund is administered by an Empowered Authority, headed by Secretary (Industrial Development). The NRF Scheme regarding counselling, retraining and redeployment of rationalised workers has been approved by the

Government. The proposals regarding workers compensation payments in cases of State PSUs etc. and area regeneration scheme would be taken up after operational modalities for assistance from the NRF have been finalised.

STATEMENT

Details of expenditure met from the National Renewal Fund.

(Rs. in Crores)

Name of Ministeries/Departments and Public Sector Undertakings	1992-93	1993-94	1994-95
1	2	3	4
A. VOLUNTARY RETIREMENT SCHEME			
Department of Chemicals & Petro-chemicals			
1. Smith Stainstreet Pharmeaceuticals Ltd.	1.40	2.00	0.50
2. Bengal Chemicals and Pharmceuticals Ltd.	2.00	2.00	2.50
3. Bengal Immunity Ltd.	1.00	2.00	1.00
4. Indian Drugs and Pharmaceuticals Ltd.	15.60	34.00	21.00
5. Hindustan Insecticides Ltd.	1.60	1.20	0.50
Department of Fertilizers			
1. Hindustan Fertilizers Corporation Ltd.	22.00	-	2.20
2. Fertilizer Corporation of India Ltd.	25.00	-	-
3. Pyrites, Phosphates & Chemicals Ltd.	0.50	0.50	0.80
4. Projects and Development India Ltd.	15.00	-	-
Department of Tourism			
1. Indian Tourism Development Corporation	-	8.64	-
Ministry of Civil Supplies, Consumer Affairs and Public Distribution			
1. Hindustan Vegetable Oils Corpn. Ltd.	-	7.00	-
Ministry of Defence (Non-Plan)			
1. Bharat Earth Movers Ltd.	-	10.00	7.90
2. Viguan Industires Ltd. (subsidiary of BEML)	-	-	0.15
3. Mazagon Docks Ltd.	-	-	9.45
Ministry of Food Processing Industries			
1. Modern Food Industries Ltd.	0.34	2.00	-
Department of Heavy Industry			
1. Bharat Bhari Udyog Nigam Ltd.	9.10	24.80	9.19
2. Bharat Ophthalmic Glass Ltd.	0.50	0.61	0.43
3. Bharat Yantra Nigam Ltd.	20.00	11.84	7.00
4. Cycle Corporation of India Ltd.	5.00	3.74	-
5. Engineering Project India Ltd.	2.50	-	1.00
6. Heavy Engineering Corporation Ltd.	41.00	33.97	10.41
7. Hindustan Machine Tools Ltd.	7.15	30.00	27.89
8. Instrumentation Ltd., Kota	3.00	5.50	5.30
9. Mining and Allied Machinery Corpn. Ltd.	17.12	24.44	2.26
10. National Bicycle Corpn. India Ltd.	0.50	0.50	-
11. National Instrumentation Ltd.	1.50	1.75	-
12. Rehabilitation Industries Corpn. Ltd.	6.10	4.80	3.30
13. Scooters India Ltd.	2.40	13.20	-

1	2	3	4	5
14. Bharat Leather Corpn. Ltd.		0.50	0.34	0.14
15. Tannery and Footwear Corpn. of India Ltd.		1.65	2.00	-
16. Tyre Corpn. of India Ltd.		4.00	6.50	4.50
17. Hindustan Photo Films Ltd.		-	4.25	5.00
18. Hindustan Paper Corpn. of India Ltd.		3.85	2.00	3.00
19. Nepa Mills Ltd.		2.00	2.00	2.00
20. Cement Corporation of India Ltd.		-	2.50	-
21. National Industrial Development Corpn.		0.50	-	-
22. Hindustan Salt Ltd.		-	0.50	0.50
23. Andrew Yule and Company Ltd.		-	3.85	3.30
Ministry of Mines				
1. Bharat Gold Mines Ltd.		-	16.28	6.50
2. Hindustan Copper Ltd.		-	48.20	-
3. Mineral Exploration Corpn. Ltd.		-	7.00	4.00
4. Bharat Aluminium Company Ltd.		-	1.00	2.50
5. Hindustan Zinc Ltd.		-	10.00	22.00
Ministry of Steel				
1. Hindustan Steel Works Construction Ltd.		10.80	30.00	20.00
2. Bharat Refractories Ltd.		1.00	2.00	1.52
3. Bird Group of Companies		8.00	2.00	5.50
4. SAIL (for IISCO)		-	-	10.00
Ministry of Surface Transport				
1. Delhi Transport Corporation		30.00	30.00	10.00
2. Central Inland Water Transport Corpn.		8.00	3.00	5.00
3. Hindustan Shipyard Ltd.		10.00	3.20	-
4. Hooghly Dock & Port Engineers Ltd.		4.66	-	2.00
5. Indian Road Construction Company Ltd.		-	-	0.07
Ministry of Textiles				
<i>(including investment in CPSUs in 1992-93 and 1993-94)</i>				
1. National Jute Manufactures Corpn.		2.20	10.00	6.00
2. British India Corporation		-	0.75	7.00
3. Jute Corporation of India		0.50	0.20	2.00
4. National Textile Corporation Ltd.		348.00	90.00	20.00
5. Elgin Mills		35.25	26.50	5.00
6. Cawnpore Textile Mills		7.50	2.50	-
Ministry of Water Resources				
1. National Projects Construction Ltd.		10.00	-	-
2. Rashtriya Pariyojana Nirman Nigam Ltd.		-	6.00	-
Department of Atomic Energy				
1. Electronics Corpn. of India Ltd.		-	5.00	5.00
B. WORKER COUNSELLING AND RETRAINING SCHEME				
Department of Industrial Development				
Department of Small Scale and Agro & Rural Industries		-	0.10	1.00
		-	0.02	-